

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA Nos.447 of 2015, 448 of 2015 & 449 of 2015 in
DFR No. 1540 of 2015**

Dated: 07th October, 2016

In the matter of :

Fortune Five Hydel Projects Pvt. Ltd.

Vs.

Karnataka Electricity Regulatory Commission & Anr.

... Appellant(s)

... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **18.01.2017.**

(Court Master)

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